## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA (CAA) No.20/Chd/Pb/2017

In the matter of:

S.M Strips Pvt. Ltd. ... Applicant No.1/Transferor Company.

And

K. Lall Overseas Pvt. Ltd. ... Applicant No.2/Transferee Company.

Present: Mr. Karanveer Jindal, Advocate with Mr. M.G. Jindal

Practising Company Secretary for the applicant companies.

The affidavit of Mr. Mahesh Kumar Goel who ceased to be a member of petitioner companies has been filed. The affidavit of secured creditor of Transferee-Company i.e. Allahabad Bank has also been filed. It is submitted that the debt of the bank which the petitioner companies owes is constituting 92.62% of the total debt.

List on 22.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

December 05, 2017